

# **Tripura Agricultural Service Rules, 1989**

**As Amended upto 4th Amendment dt. 22-11-2018**



No.F.4(15)-Agri(C)/88-89. Dated, Agartala, the 9<sup>th</sup> January, 1989.

N O T I F I C A T I O N

In exercise of the powers conferred by proviso to article 309 of the Constitution of India and of all other powers enabling him in this behalf, the Governor of Tripura is pleased to make in consultation with Tripura Public Service Commission, the following Rules regulating the recruitment and the conditions of the service of the persons appointed to the Tripura Agriculture Service namely:-

1. Short title and commencement :

These rules may be called "Tripura Agriculture Service Rules, 1989"

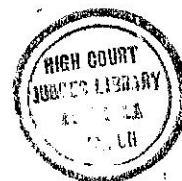
They shall come into force from the date of their publication in the official gazette.

2. Defination :

In these rules unless there is anything repugnant to the subject or context:-

- (a) "Appointing Authority" means the authority competent to make substantive/temporary appointment to the respective grade of service.
- (b) "Commission" means Tripura Public Service Commission.
- (c) "Government" means State Government of Tripura.
- (d) "Governor" means the Governor of Tripura.
- (e) "Service" means The Tripura Agriculture Service. (In short T.A.S.)
- (f) "Member" of the Service" means a person appointed in a substantive capacity to any of the grade of the service and includes a person appointed on probation.
- (g) "Year" means Calender year.
- (h) "Duty Post" means any post specified in the First Schedule.

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- (i) "Schedule" means schedule appended to these rules.
- (j) "Basic Agricultural Qualification" means recommended Agricultural qualification specified in the schedule appended to these rules.
- (k) "Selection Committee" means Committee constituted under Rule 10.

3. Constitution of the Tripura Agriculture Service and its classification :

- (i) On and from the date of commencement of these rules, there shall be constituted a state service to be known as Tripura Agriculture Service.
- (ii) The service shall have 5(five) grades namely:-
  - a) TAS Grade-I(a)
  - TAS Grade-I(b)
  - ii) TAS Grade-II
  - iii) TAS Grade-III
  - iv) TAS Grade-IV
  - v) TAS Grade-V
- (iii) The post in TAS ~~g~~ from Grade-I to Grade-V shall be Gazetted and the classification of Grades shall be as per provision in the General order of classification of the State Civil Service post as issued by the Government from time to time.

4. Authorised permanent strength of the Service :

- (i) The authorised permanent strength of the service grade wise and the nature of posts included therein shall be as specified in the First Schedule.
- (ii) The Governor, subject to such condition and limitation as may be prescribed by him in this behalf may by order create temporary or permanent duty posts exclude any duty post for such period as may be specified therein.

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Method of Recruitment :

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Same as provided in Rule 9, appointment to the Service after commencement of the Rules shall be made in the following manner :-

## i) Appointment to the Grade-I(a) -

Appointment to the post of Director shall be made by promotion of Additional Directors having minimum degree of B.Sc(Agri)/B.Sc(Horti) or equivalent with not less than three years regular service in that grade on the basis of merit with due regard to seniority as per recommendation of the Selection Committee failing that by direct recruitment on the recommendation of the Commission or on deputation.

## ii) Appointment to the Grade-I(b) -

Appointment to the posts of Additional Directors shall be made by promotion of officers in Grade-II having minimum degree of B.Sc(Agri)/B.Sc(Horti.) or equivalent with not less than five years regular service in that grade on the basis of merit with due regard to seniority as per recommendation of the Selection Committee failing that by direct recruitment on the recommendation of the Commission or on deputation.

## iii) Appointment to the Grade-II -

Appointment to the Grade-II of the Service shall be made by promotion of officers in Grade-III having minimum degree of B.Sc(Agri)/B.Sc(Horti.) or equivalent with not less than five years regular service in that grade on the basis of merit with due regard to seniority as per recommendation of the Selection Committee failing that by direct recruitment on the recommendation of the Commission or on deputation.

## iv) Appointment to the Grade-III -

Appointment to the Grade-III of the Service shall be made by promotion of officers in Grade-IV having minimum degree of B.Sc(Agri)/B.Sc(Horti) or equivalent with not less than five years regular service in that grade on the basis of merit with regard seniority as per recommendation of the Selection Committee failing that by direct recruitment on the recommendation of the Commission or on deputation.

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v) Appointment to the Grade-IV -

Appointment to the Grade-IV of the Service shall be made by promotion of officer in Grade-V having not less than seven years regular service in that grade on the basis of merit with due regard to seniority as per recommendation of the Selection Committee failing that by direct recruitment on the recommendation of the Commission or on deputation. Provided that in respect of the posts meant for research and teaching appointment in the grade shall be made on fulfilment of the requirement specified in Second Schedule, and Provided further that in the event of non availability of officers having requisite qualification for promotion to research/teaching posts of the grade such posts shall be filled up by direct recruitment through the Commission in the manner indicated in Rule 8.

vi) Appointment to the Grade-V -

Appointment to the Grade-V of the Service shall be made by direct recruitment through the Tripura Public Service Commission in the manner indicated in Rule 8.

6. Direct Recruitment :

Direct recruitment to the Service shall be made on the recommendation of the Commission and the Commission after necessary selection shall forward to the State Government a list, arranged in order of merit, of the candidates who have qualified by such standard as Commission may determine for selection.

7. Inclusion to the list shall not confer right to appointment:

The inclusion of a candidate's name in the list recommended by the Commission as direct recruit shall confer no right to appointment unless the Governor is satisfied after such enquiry as may be considered necessary that the candidate is suitable in all respect for appointment to the Service and an actual offer of appointment is made.

8. Eligibility and qualification for direct recruits :

A candidate for direct recruitment to the Grade-IV and Grade-V shall have the qualification as mentioned in the Second Schedule and satisfy the other conditions as specified in Third Schedule.

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9. Initial Constitution of Service :

(1) Grade-V .

An Officer having B.Sc(Agri)/B.Sc(Horti.) Degree or equivalent qualification who is already in service and holding a post in the rank of Agricultural Officer on regular basis at the commencement of these Rules shall be eligible for appointment to the Service on the basis of seniority subject to rejection of unfit as per recommendation of the Committee.

(2) Grade-IV.

/ possessing a degree in Agriculture/Horticulture who is / already in service and holding a post in the rank of Supdt. of Agriculture and Assistant Director on regular basis at the ~~the~~ commencement of these Rules shall be eligible for appointment to the Service on the basis of seniority subject to rejection of unfit as per recommendation of the Committee.

(3) / Grade-III / An officer possessing Degree in Agriculture/Horticulture who is already in service and holding a post in the rank of Deputy Director of Agriculture and equivalent on regular basis at the commencement of these Rules shall be eligible for appointment to the Service on the basis of seniority subject to rejection of unfit as per recommendation of the Committee.

(4) Grade-II.

An officer possessing a Degree in Agriculture/Horticulture who is already in service and holding a post in the rank of Joint Director of Agriculture or equivalent on regular basis at the commencement of these Rules shall be eligible for appointment to the Service on the basis of seniority subject to rejection of unfit as per recommendation of the Committee.

(5) Grade-I(b).

An officer possessing a Degree in Agriculture/Horticulture who is already in service and holding a post of Additional Director of Agriculture/Horticulture or equivalent on regular basis at the commencement of these Rules shall be eligible for appointment to the Service on the basis of seniority subject to rejection of unfit as per recommendation of the Committee.

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- (6) Grade-I(a).  
An officer already in service and holding a post in the rank of Director of Agriculture/ Director of Horticulture/Director, State Land Use Board or equivalent on regular basis at the commencement of these Rules shall be eligible for appointment to the Service on the basis of seniority subject to rejection of unfit as per recommendation of the Committee.
- (7) An officer having B.Sc(Agri)/B.Sc(Horti) Degree or equivalent qualification who is already in service under the Government of Tripura in the equivalent ranks of different grades of this Service in a Department other than Agriculture Department shall be eligible for absorption in the appropriate grades of the Service provided he/she exercises an option with prior consent of his/her employer to come over to the service within a period of six months from the date of publication of the Rules and their cases shall be decided as per recommendation of the Committee. Their inter-se seniority in the cadre shall be determined as per principles for determination of seniority.

10. Constitution of Selection Committee :

- (i) Recruitment by promotion in Grade-I, Grade-II and Grade-III under Rule 5 and initial absorption of officers in these Grades under Rule 9 shall be made on the recommendation of a Selection Committee consisting of :-

Chairman:

- (1) Chairman of the Commission

Member :

- (2) Chief Secretary or one available senior-most Secretary to the Government to be nominated by the Chief Secretary.
- (3) Secretary, Agriculture Department.
- (4) A representative of Tribal Welfare Department.

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- (ii) Recruitment by promotion in Grade-IV under Rule 5 and initial absorption of officers in Grade-IV and Grade-V under Rule 9 shall be made on the recommendation of a Selection Committee consisting of :-

"Three Secretaries to the Government to be nominated by the Chief Secretary and a representative of Tribal Welfare Department. Senior-most Secretary & shall act as Chairman".

10(a). Probation :

- (i) Every person appointed under Rule 5 or Rule 9 of the Service shall be on probation for a period of two years provided that the Governor may in case of any person extend or reduce the period of probation.
- (ii) A person on probation shall liable to be discharged from service any time without assigning any reason.

- (b) A person appointed under rule 5 or 9 to the Service shall undergo such training and pass during the period of probation such departmental examination as the Government may from time to time proscribe provided that the Governor may exempt, subject to such condition as may impose either wholly or partly from such training or departmental examination any person appointed under rule 5 or 9.

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11. Confirmation:


A person who has been declared to have satisfactorily completed his period of probation may be confirmed in the Service.

12. Duty post:

Every duty post shall be held by a member of the Service or an officer appointed to officiate under Rules.

13. Appointment to the Grade & not to the post :

All appointments to the Service shall be made in the grade viz. Grade-I to Grade-V as the case may be and not against any specific post included in the Service.

  
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14- Disqualification :

- i) No person who has more than one wife living, or who having a spouse living, marries in any case in which such marriage is void by reason of its taking place during the life time of such spouse, shall be eligible for appointment to the Service.
- ii) No woman whose marriage is void by reason of the husband having a wife living at the time of such marriage or who has married a person who has a wife living at the time of such marriage, shall be eligible for appointment to the Service;

Provided that the Governor may, if satisfied that there are special grounds for, so ordering ~~xxxxxx~~ exempt any person from the operation of this Rule.

15. Pay and allowances :

The scale of pay attached to the various Grades to the Service shall be as under:-

<u>Grades</u>	<u>Scale of pay</u>	
Grade-I(a)	Rs.4000-5900/-	plus allowances as may be sanctioned by Govt. from time to time.
Grade-I(b)	Rs.3600-5800/-	plus allowances as may be sanctioned by Govt. from time to time.
Grade-II	Rs.3200-5600/-	plus allowances as may be sanctioned by Govt. from time to time.
Grade-III	Rs.3000-5000/-	plus allowances as may be sanctioned by Govt. from time to time.
Grade-IV	Rs.2100-4530/-	plus allowances as may be sanctioned by Govt. from time to time.
Grade-V	Rs.2000-4410/-	plus allowances as may be sanctioned by Govt. from time to time.

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16. Seniority:

The seniority inter-se of the members each of the Grade-I to Grade-V of the Service shall be determined at initial absorption according to general principles of seniority as framed by the State Government.

17. Deputation:

A member of the Service may be allowed to serve on deputation or on foreign service terms to a post under the control of the Central Government or State Government/Government Companies/Local Authority Undertakings or Institutions receiving grant from the Government on such terms and conditions as are admissible under the orders of the State Government for such purpose.

18. Leave, Pension etc.

Leave, pensions and other conditions of the Service of a member appointed to the Service shall be as admissible to officers of equal rank of the State Government.

19. Liability to Service:

An officer appointed to the Service may be required to serve anywhere in Tripura wherever he/she is posted.

20. Relaxation :

Where the Governor is of the opinion that it is necessary or expedient so to do, he may, by order, for reasons to be recorded in writing, and in consultation with the Commission relax any of the provisions of these Rules with respect to any class or category of persons or posts.

21. Repeal and Savings:

All provisions of the previous rules and orders, if any, made in this behalf are hereby repealed.

Notwithstanding such repeal any appointment made order issued,

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action taken or anything whatsoever done under the rules and orders so repeal shall be deemed to have been made, issued taken or done under the corresponding provisions of the Rules.

22. Transitional arrangement:

On and after commencement of these Rules and until persons are appointed or recruited to duty post in accordance with the provisions of these Rules, such post may continue to be held by officers who are holding such posts at the commencement of these Rules as if these rules have not come into force.

These Rules shall cease to be in force after a period of two years of such period as may be decided by the Government from the date of commencement of these Rules.

23. Disciplinary and other matters:

The Member of the Service shall be under the disciplinary control of the Government and subject to such control proceedings may be drawn up against them in accordance with the provisions of the Central Civil Service (Classification, Control and Appeal) Rules, 1965 as adopted by the Government.

In respect of other matters for which provisions have not been made in these Rules, there shall be guided by the Rules applicable to the officers of the same pay scale or status of the State Government.

24. Interpretation:

If any question arises as to the interpretation of these Rules, the same shall be decided by the Governor.

25. Residuary matters:

In regard to matters not specifically covered by these Rules or by regulations or order issued thereunder or by special orders the members of the Service shall be governed by the Rules, regulations and orders applicable to corresponding officers serving in accordance with the affairs of the Government.

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26. Power to make regulations:

The Governor may make regulations not inconsistent with these Rules, to provide for all matters for which provisions is necessary or expedient for the purpose of giving effect to these Rules.

27. Special provision for Scheduled Caste and Scheduled Tribes :

Appointment to the Service made by direct recruitment or promotion shall be subject to the orders regarding special representation in the Service for the Scheduled Caste and Scheduled Tribes issued by the Government from time to time.

28. Option :

The existing incumbents holding any of the posts mentioned in the First Schedule on regular basis may exercise option to remain outside the Service within a period of 60 days from the date of publication of these Rules in Tripura Gazette. Option once exercised shall be final. If the intimation regarding option is not received within 60 days, the Government servant shall be deemed to have opted for this Service.

Note :- The existing incumbents shall also include the officers who are outside the parent service on deputation or on lien or on study leave etc. on the date of publication of these Rules in Tripura Gazette.

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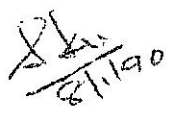
FIRST SCHEDULE  
( VIDE RULE 4(i) )

The total strength of the 'Tripura Agriculture Service' shall be as follows:-

<u>Grade</u>	<u>Duty Post</u>	<u>Strength</u>
<u>T.A.S. -V</u>	Agricultural Officer/ Fodder Officer	368
	Add 10% for leave reserve/ training/deputation vacancies	37
	TOTAL T.A.S. -V :	<u>405</u>

T.A.S. - IV

<u>Teaching post:</u>	Senior Instructor	
<u>Research post</u>	Agronomist/Plant Breeder/ Plant Pathologist/Entomologist/ Soil Scientist/Nematologist/ Soil Analyst/Seed Analyst/ Fertilizer Analyst/Plant Protection Chemical Analyst/ Fruit Specialist/Vegetable Specialist/Floriculturist/ Plantation Crop Specialist/ Fruit Preservation Specialist/ Soil & Water Management Specialist/Agril. Statistician	21
<u>General post</u>	Assistant Director	80
		<u>10</u>
	Add 10% for leave reserve/ training/deputation vacancies	10
	TOTAL T.A.S. IV	<u>110</u>

  
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First Schedule  
(Contd.)

<u>Grade</u>	<u>Duty Post</u>	<u>Strength</u>
<u>T.A.S. III</u>	District Agriculture Officer/ District Horticulture Officer/ Dy. Director of Agriculture/ Dy. Soil Survey Officer/Dy. Soil Conservation Officer/ Dy. Director of Horticulture/ Horticulturist/Vegetable Seed Production Officer/Dy. Project Officer/Sr. Scientific Officer/ Principal, Gram Sevak Trg. Centre/ Sr. Agronomist/Sr. Plant Breeder/ Sr. Analyst/Sr. Fruit Specialist/ Sr. Vegetable Specialist/Sr. Floriculturist/District Fodder Development Officer/Dy. Director of Animal Husbandry (Fodder)	39
	Add 10% for leave reserve/ training/deputation vacancies:	4
	<u>TOTAL T.A.S. III</u>	<u>43</u>
<u>T.A.S. II</u>	Jt. Director of Agriculture/ Jt. Director of Horticulture/ Jt. Director of Animal Husbandry (Fodder Dev). Sr. Horticulturist/Soil Survey Officer.	10
	Add 10% for leave reserve/ training/deputation vacancies	<u>1</u>
	<u>TOTAL T.A.S. II</u>	<u>11</u>
<u>T.A.S. I(b)</u>	Addl. Director* of Agriculture/ Horticulture/Soil Conservation Add 10% for leave reserve etc.	4
	<u>TOTAL T.A.S. -I(b)</u>	<u>4</u>
<u>T.A.S. I(a)</u>	Director of Agriculture/ Director of Horti. & Soil Conservation/Director (State Land Use Board) Add 10% for leave reserve etc.	3
	Total T.A.S. I(a)	<u>3</u>

Total Strength of Agriculture Cadre Service = 405 + 107 + 43 +  
11 + 4 + 3  
= 583

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SECOND SCHEDULE

Method of Direct Recruitment to T.A.S. Grade-V posts.

1. Number of posts :- 405
2. Scale of pay :- Rs.2000-4410/-
3. Whether selection post or non-selection post :- Selection post.
4. Age limit for direct recruitment. :- 35 years. Relaxable by 5 years for ST/SC candidates, Government Servants and other categories as prescribed by the Government from time to time.
5. Educational and other qualification required for direct recruits. :-  
A) Essential : A Bachelor Degree in Agriculture/ Horticulture from recognised University/ Institution.  
B) Desirable: (i) Knowledge of Agro-climatic condition of Tripura.  
(ii) Knowledge of Bengali.

Method of recruitment to T.A.S. Grade-IV posts:  
(For Research & Teaching posts only)

1. Name of the post :- Agronomist/Plant Breeder/Plant Pathologist/Entomologist/Soil Scientist/Nematologist/ Soil Analyst/Seed Analyst/Fertiliser Analyst/Plant Protection Chemical Analyst/Fruit Specialist/ Vegetable Specialist/Floriculturist/Plantation Crop Specialist/ Fruit Preservation Specialist/ Soil & Water Management Specialist/Agril. Statistician/Senior Instructor(Crop Husbandry)/ Senior Instructor(Entomology)/ Senior Instructor(Plant Pathology)/ Senior Instructor(Horti)/Senior Instructor(Soil Science).

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(Second Schedule contd.)

2. Scale of Pay :- Rs. 2100-4530/-
3. Whether Selection:- Selection post.  
post or non-selection post.
4. Age limit for :- 35 years. Relaxable by 5 years for ST/SC candidates, Government Servants and other categories as per Government current orders.
5. Educational and other qualification required for direct recruits. :- For promotees from Gr.V.  
A) Essential : M.Sc. in the relevant discipline with Seven years experience in Grade-V.  
For direct recruitment:  
B) Essential: (i) Bachelor Degree in Agriculture/Horticulture from recognised University/Institution.  
(ii) M.Sc. in relevant discipline having three years experience  
OR  
Ph.D. in relevant discipline with one year experience.
6. Method of recruitment whether by promotion or by deputation/transfer and percentage of vacancies to be filled up by various methods. :- 100% by promotion from the Officers of Grade-V having prescribed qualification failing which by direct recruitment.

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THIRD SCHEDULE

Recruitment to Tripura Agriculture Service through  
Tripura Public Service Commission.

(a) Application for direct recruitment :-

Candidates for appointments by direct recruitment shall apply before such date in such a form and in such manner as may from time to time be prescribed by the Commission.

(b) Eligibility :-

- 1) A citizen of India or
- 2) a subject of Sikkim or
- 3) a person of Indian origin who has migrated from Pakistan with the intention of permanently settling in India.

Provided that, subject to the issue of eligibility in his favour, a subject of Nepal or a Tibetan who came over to India may also be appointed.

Provided further that, a candidate belonging to category above must be a person in whose favour a certificate of eligibility has been given by the Government and if he/she belongs to category (3), the certificate of eligibility will be valid only for a period of one year from the date of his/her appointment beyond which he/she would be retained in service only if he/she has become a citizen of India.

A candidate in whose case a certificate of eligibility is necessary may be provisionally appointed subject to the necessary certificate being issued in his/her favour by the Government.

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- (c) The age limit, educational qualification and experience for direct recruitment to the service shall be as laid down in the Second Schedule. ~~xxx~~  
~~xxx~~ \*

Provided that the upper age limit shall be relaxable by five years in the case of S.C./S.T., displaced persons other special categories in accordance with the general orders issued from time to time by the Government.

- (d) A candidate must satisfy the appointing authority that his character and antecedents are such as to make his/her suitable for appointment to the service.

- (e) Decision of the Commission is final :-

The decision of the Commission on the question whether a candidate does or does not satisfy any or the requirements of Clauses (b) and (c) shall be final.

- (f) Exemption :-

The Government may modify or waive any of the requirements of Clauses (b) and (c) when an appointment for work of a special nature is to be made and it is not practicable to obtain a suitable candidate who fulfils all the requirements of those rules provided that any of the requirements of Clause (c) shall not be waived except on the advice of the Commission.

- (g) Physical fitness of the candidates :-

A candidate must be in good mental and bodily health and free from any physical defect likely to interfere with the discharge of his duties as an officer of the service. A candidate who (after such physical examination as the Government may prescribe) is found not to satisfy those conditions will not be appointed.

By order of the Governor,

*Shyamal Ghosh*

( Shyamal Ghosh )

Principal Secretary to the  
Government of Tripura.





TRIPURA



GAZETTE

Published by Authority  
EXTRAORDINARY ISSUE

Agartala, Monday, April 28, 1997 A. D. Vaisakha 8, 1919 S. E.

PART-I—Orders and Notifications by the Government of Tripura,  
the High Court, Government Treasury etc.

Government of Tripura  
Department of Agriculture

No.F. 2(38)-Agri (Estt)/91-92/Part/4351-83

Dated, Agartala, the 31st  
March, 1997.

NOTIFICATION

In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India, the Governor of Tripura in consultation with the Tripura Public Service Commission is pleased to make the following rules to amend the Tripura Agriculture Service Rules, 1989, namely :—

1. Short Title and Commencement —

- (1) These rules may be called the Tripura Agriculture Service (Amendment) Rules, 1996.
- (2) They shall be deemed to have come into force with effect from 11th day of January, 1990.

2. Amendment of Rule 9

In the Tripura Agriculture Service Rules, 1989 (hereinafter referred to as the principal Rules) for Rule 9, the following rule shall be substituted namely ;—

“9. Initial constitution of Service —

- (1) The existing incumbents possessing a degree in Agriculture/ Horticulture and holding any of the posts in any grade specified in the First Schedule on a regular basis irrespective of whether

permanent or temporary or officiating or appointed on ad-hoc basis shall be eligible for appointment to the respective grade of service on the basis of seniority subject to rejection of unfit as per recommendation of the Selection Committee.

- (2) An officer having B. SC (Agri)/B. Sc. (Horti. degree or equivalent qualification who is already in service under the Government of Tripura in the equivalent rank of different grade of this service in a Department other than Agriculture Department shall be eligible for absorption in the appropriate grade of the Service provided he/she exercises an option with prior consent of his/her employer to come over to the Service within a period of 6 (six) months from the date of publication of these Rules and their cases shall be decided as per recommendation of the Selection Committee. Their inter-se seniority in the cadre shall be determined as per principles for determination of seniority."

### 3. Amendment of Rule 10

In Rule 10 of the Principal Rules 1989--

- (a) In Clause (i) the words "and initial absorption of Officers in these grades under Rule 9" shall be deleted.
- (b) In Clause (ii) after the words "officers in", the following words "Grade-I, Grade-II Grade-III" shall be added.

By order of the Governor,  
H. Das  
Joint Secretary to the  
Government of Tripura.

TRIPURA



GAZETTE

Published by Authority  
EXTRAORDINARY ISSUE

Agartala, Friday, August 8, 1997 A. D. Sravana 17, 1919 S. E.

PART—I- Orders and Notifications by the Government of Tripura,  
the High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA  
DEPARTMENT OF AGRICULTURE

No. E. 2(21)-Agri. (Estt)9/4-95/Part.

Dated, Agartala the 4th August, 1997.

NOTIFICATION

In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India, the Governor of Tripura in consultation with the Tripura Public Service Commission is pleased to make the following rules to amend the Tripura Agriculture Service Rules, 1989 namely :-

Short Title and  
Commencement.

1. (1) These rules may be called the Tripura Agriculture Service (Second Amendment) Rules, 1997.
- (2) They shall be deemed to have come into force with effect from the date of their publication in the official Gazette.

Amendment of  
Rule 2

2. In Rule 2 of the Tripura Agriculture Service, 1989 (hereinafter referred as the principal Rules)

(a) Clause (e) of Rule 2 (Definition) shall be substituted by the following—

“Service” means the Tripura Agriculture Service consisting of Tripura Higher Agriculture Service (in short THAS) and Tripura Agriculture Field Service (in short TAFS).

(b) In Sub-rule (h) after the words “First Schedule” the words and punctuation mark “; (comma) Fourth Schedule and Sixth Schedule” shall be inserted.

(c) After the sub-rule (k) of the principal rules the following sub-rule shall be inserted—

“(1) Cadre Controlling Authority :

‘Cadre Controlling Authority’ means the Secretary/Commissioner of the Agriculture Department in respect of Grade-I to Grade-IV of THAS and Grade-I of TAFS and the Director of Agriculture in respect of Grade-II and Grade-III of TAFS.”

Amendment of  
Rule 3.

## 3. In Rule 3 of Principal Rules :-

- (a) in sub-rule (i) after the words "Tripura Agriculture Service" the words "consisting of the following namely—" shall be inserted ;
- (b) below sub-rule (i) following entries shall be inserted, namely—
- (a) "Tripura Higher Agriculture Service (THAS)
- (b) Tripura Agriculture Field Service (TAFS)"
- (c) for sub-rule (ii), the following sub-rule shall be substituted, namely—
- "(ii) (a) The Tripura Higher Agriculture Service shall have four grades, namely—

Name of Grade	Pay scale
(i) THAS Grade-- I	As indicated in Seventh Schedule
(ii) THAS Grade-- II	
(iii) THAS Grade--III	
(iv) THAS Grade--IV	

- (b) The Tripura Agriculture Field Service shall have three grades, namely--

Name of Grade	Pay scale
(i) TAFS Grade-- I	As indicated in Seventh Schedule
(ii) TAFS Grade-- II	
(iii) TAFS Grade--III	
(d) In sub-rule (iii) --	

- (i) for the alphabets "TAS", the alphabets "THAS" shall be substituted ;
- (ii) for the word and figure "Grade--V", the word and figure "Grade IV" shall be substituted ;
- (iii) after the word and figure "Grade--IV", the word and figure "and the posts in Grade--I of TAFS" shall be inserted.

Amendment of  
Rule 4

## 4. In sub-rule (i) of Rule 4 of the principal Rules--

- (a) after the words "strength of the", the words "Tripura Higher Agriculture Service and Tripura Agriculture Field" shall be inserted ; and
- (b) after the words "First Schedule", the punctuation mark", (comma)" and words" Fourth Schedule and Sixth Schedule respectively" shall be inserted.

Amendment of  
Rule 5

## 5. In Rule 5 of the principal Rules--

- (a) in the heading after the word "recruitment", the words "in THAS" shall be inserted ;



(b) for sub-rule (i) the following sub-rule shall be substituted, namely—

“(i) Appointment to Grade-I :—

Appointment to Grade-I shall be made by promotion of officers having minimum degree of B. Sc (Agri)/B. Sc. (Horti) with not less than three years regular service in Grade-II on the basis of merit with due regard to seniority as per recommendation of the Selection Committee failing that by direct recruitment on the recommendation of the Commission or on deputation.”

(c) sub-rule (ii) shall be deleted,

(d) sub-rule (iii) and (iv) shall be re-numbered as sub-rule (ii) and (iii) respectively.

(e) After sub-rule (iii) as so re-numbered on omission of Rule 5 (v) of original Rule, 1989 following sub-rule shall be inserted namely—

“(iv) Appointment to Grade-IV :—

(a) Appointment to Grade-IV in the posts specified in First Schedule of the Service shall be made by promotion of the officers in Grade —I of TAFS having minimum degree of B. Sc (Agri.)/B. Sc. (Horti) having not less than seven years regular service in that Grade on the basis of merit with due regard to seniority as per recommendation of the Selection Committee failing that by direct recruitment on the recommendation of the Commission or on deputation.

(b) By promotion of officers to the posts as specified in the Sixth Schedule who are not having degree of B. Sc. (Agri)/B. Sc. (Horti) with not less than seven years of regular field service in Grade-I of TAFS or 25 years regular field service in Grade-I, II and III of TAFS combined on the basis of merit with due regard to seniority as per recommendation of the Selection Committee.”

NOTE :— 1) Posts specified in First and Sixth Schedule are not interchangeable.

2) Separate seniority shall be maintained in respect of the officers appointed to Grade-IV of THAS on promotion under clause (a) and (b) above.

(f) Sub-rule (vi) shall be deleted.

After Rule 5 of the principal Rule the following Rule shall be inserted :—

Insertion of new Rule 5A

“5A. method of recruitment to the post of Gr. I of TAFS :—

- i) by filling up 75% of the posts by direct recruitment having minimum degree of B. Sc. (Agri)/ (Horti) on recommendation of the Commission.
- ii) by filling up of 25% of the posts by promotion of members of Gr. II of TAFS having not less than seven years regular service in that grade.

iii) Appointment to the Gr. II of TAFS :- Appointment to the posts in Grade-II of the service shall be made by promotion of members of Grade-III having seven years experience in that Grade on the basis of seniority.

iv) Appointment to the Grade-III of TAFS :- Appointment to the posts in Grade-III of the service shall be made in the manner laid down in Fifth Schedule".

NOTE :— i) In respect of those who are absorbed by initial constitution, their experience in posts included in corresponding grades shall be taken into account for promotion to next higher grade.

ii) After coming over to the appropriate grade of TAFS, pay of the concerned employees shall be fixed in the same stage of the pay scales prescribed for respective grade of TAFS to which they belong. If there is no such stage, pay shall be fixed at a stage just above the stage of pay which they are now drawing. After coming over to the TAFS, date of next increment (DNI) shall be admissible to the usual date of increment which they are now enjoying.

Insertion of new Rule 5B.

5B. Recruitment by promotion to Grade-I to Grade-IV of THAS and grade-I and Grade-II of TAFS shall be made with the concurrence of the Commission."

Amendment of Rule 6.

6. (a). In Rule 6 of the Principal Rules after the words "Direct Recruitment to the" the following words "Grades of Tripura Higher Agriculture Service and in the Grade-I of Tripura Agriculture Field" shall be inserted ; and

Following rules should be inserted :

(b) Direct recruitment to the Grades-III of TAFS shall be made on the recommendation of the Selection Committee constituted under Rule 10 (ii) (b) and the Committee after necessary selection shall forward to the State Government a list, arranged in order of merit, of the candidates who have qualified by such standard as the Committee may determine for selection.

Amendment of Rule 7.

7. In Rule 7 of the Principal Rules after the word "Commission" in the first line the following words shall be inserted. "Or the Selection Committee whatever the case may be"

Amendment of Rule 8.

8. In Rule 8 of the Principal Rules the words and figure "Grade-IV and Grade-V" shall be substituted by "Grade-I and Grade-III of TAFS"; and after the words "Second Schedule and" the words "Fifth Schedule respectively and" shall be inserted.

Amendment of Rule 9.

9. In Rule 9 of the Principal Rules in the heading after the words "constitution of", the words "Tripura Agriculture" shall be inserted.

Insertion of  
new Rule 9(3)  
and 9(4).

After the Rule 9 of the Principal Rules, as amended by the Tripura Agriculture Service (Amendment) Rules, 1996 the following Rules shall be inserted namely :—

9(3) :— The existing officers having minimum degree of B. Sc. (Agri)/ B. Sc. (Horti) in TAS Gr. V who have completed 7 (seven) years of regular service in the posts and grades on or before commencement of these rules shall be allowed to move to Grade-IV of THAS and the remaining Officers of TAS Grade-V appointed on or before 31st December, 1993 shall also move to the Grade-IV of THAS gradually on completion of their 7 (seven) years of service in the posts/grades.

The posts/Grades from which the Officers move, shall be deemed to have been converted automatically into higher posts/Grades and the officers shall acquire the designation of higher posts/Grades.

NOTE : 1) The existing TAS Gr-V Officer(s) who are allowed to move alongwith the post(s) to the THAS Grade-IV vide sub-rule 9(3) the said post(s) vacated on promotion of the said Officer(s) to the next higher Grade will come under TAFS Gr. I automatically.

2) Those Officers of Tripura Agriculture Service Grade—V who have not completed seven years service on the date of commencement of these rules shall continue to hold the posts/grades to which they were appointed till they move to THAS Grade—IV”.

9 (4) ;— Initial constitution of TAFS :—

(i) A member who is already in service and holding the post in the rank of V.L.W./Agri. Asstt. or an equivalent post on regular basis shall be eligible for absorption in Grade—III of the TAFS on the basis of seniority subject to rejection of unfit as per recommendation of the Selection Committee;

9. (4) (i) (a) :—

The existing Asstt. Agri. Inspectors and Field Assistants who are drawing in the pay scale of Rs. 1250-2890/- and Rs. 1300-3220/- respectively on or before commencement of the Rule shall be allowed to move to Grade —II of TAFS alongwith the post. The said post from which the Assistant Agri. Inspectors/Field Assistants move shall deem to have been converted automatically into higher posts and the said staff will acquire the designation of higher post/grade.

(ii) A member who is already in service holding a post in the rank of A.I./H.I./Asstt. Inspector or equivalent post on regular basis shall be eligible for absorption in Grade-II of the TAFS on the basis of seniority subject to rejection of unfit as per recommendation of the Selection Committee;

(iii) A member who is already in service and holding the post of Agricultural Officer (non-gazetted) on regular basis shall be eligible for absorption in Grade-I of the TAFS on the basis of seniority subject to the rejection of unfit as per recommendation of the Selection Committee.

Note:—The scale of pay of existing posts of Agricultural Officer (non-gazetted) is to be enhanced from Rs. 2000-4410/- to Rs. 2100-4530/-.

(iv) A member having no degree in Agriculture/Horticulture who is already in service and holding the post(s) of Superintendent of Agriculture (Orchard/Farm/Input/Farm Management) on regular basis shall be eligible for absorption in the post specified in the Sixth Schedule on the basis of seniority subject to rejection of unfit on the recommendation of the Selection Committee.

Note:—(1) The scale of pay of existing officers holding the posts specified in the Sixth Schedule is to be enhanced from Rs. 2100-4530/- to Rs. 2100-3000 (S. I. )-5000/- at the time of initial absorption.

2) Grade seniority to be maintained in TAFS Grade-I for the persons direct recruits and promotees.

Amendment of Rule 10. In Rule 10 of the principal Rule:—

(a) in sub-rule (i) after the word and figure "Grade-III" the words and alphabets "and Grade-IV of the THAS" shall be inserted; the word "and" in between the word "Grade-II" and "Grade-III" is to be substituted by ",". After (i) (4) of Rule 10 under the Heading 'Member' the words "(5) A representative of the S.C. Welfare Department" shall be inserted.

Sub-rule (ii) of Rule 10 as amended by Tripura Agriculture Service (Amendment) Rules, 1996 may be substituted as follows:—

(ii) (a) Recruitment to Grade-I of TAFS by promotion and initial absorption of officers in Grade-I of TAFS shall be made on the recommendation of a Selection Committee consisting of—

"Three senior Secretaries to the Government to be nominated by the Chief Secretary and representatives of Tribal Welfare and Scheduled Caste Welfare Departments. Senior most Secretary shall act as Chairman."

(Secretary, Agriculture shall be coopted as member, in case he has not been included as a senior Secretary).

(b) Recruitment to Grade-II and Grade-III of TAFS by promotion shall be made on the recommendation of a Selection Committee consisting of—

- |  |            |
|--|------------|
| Director of Agriculture  | — Chairman |
| Administrative Officer (Agri.)   | — Member   |
| An Officer of other department to be nominated by the Chief Secretary.     | — Member   |
| Representatives of Tribal Welfare and Scheduled Castes Welfare Departments | — Member.  |

Amendment of Rule 13. 11. In Rule 13 of the Principal Rules the words and figure "viz. Grade-I to Grade-V as the case may be" shall be deleted.

Amendment of Rule 15. 12. For Rule 15 of the Principal Rules the following new rule shall be substituted, namely—

"15. Pay and allowances :

The time scale of pay admissible to the members of each class of service in different Grades shall be as shown in the Seventh Schedule appended to these rules."

Amendment of Rule 16. 13. In Rule 16 of the Principal Rule—

(a) for the word and figure "Grade-V", the word and figure "Grade-IV" shall be substituted;

(b) after the word "of the" the words "Tripura Higher Agriculture" shall be inserted;

(c) after the word "service", the words and figure "and that of Grade-I to Grade-III of TAFS" shall be inserted.

Amendment of Rule 28. 14. In Rule 28 of the principal Rule :

(a) After the words "First Schedule" the words "and in Fourth Schedule" shall be inserted;

Amendment of First & Second Schedules. 15. For First and Second Schedule of the Principal Rules, the following new Schedules shall respectively be substituted, namely—

- |                 |                            |
|-----------------|----------------------------|
| First Schedule  | (enclosed separate sheets) |
| Second Schedule |                            |

Insertion of new Schedules. 16. After Third Schedule of the principal Rules, the following new Schedules shall be inserted, namely—

- |                  |                            |
|------------------|----------------------------|
| Fourth Schedule  | (enclosed separate sheets) |
| Fifth Schedule   |                            |
| Sixth Schedule   |                            |
| Seventh Schedule |                            |

**FIRST SCHEDULE  
(VIDE RULE 4 (i))**

The total strength of the 'Tripura Higher Agriculture Service' shall be as follows :-

<u>Grade</u>	<u>Duty post</u>	<u>Strength</u>
THAS-IV		
Teaching post.	Senior Instructor.	6
Research post	Agronomist/Plant Breeder/Plant Pathologist/Entomologist/ Soil Scientist/Nematologist/Soil Analyst/Seed Analyst/ Fertilizer Analyst/Plant Protection Chemical Analyst/Fruit Specialist/Vegetable Specialist/Floriculturist/Plantation Crop Specialist/Fruit Preservation Specialist/Soil & Water Management Specialist/Agril. Statistician.	21
General post	Assistant Director	278
	Add 10% for leave reserve/training/ deputation vacancies	30
	<b>Total THAS-IV</b>	<b>335</b>
THAS-III		
	District Agriculture Officer/District Horticulture Officer/ Dy. Director of Agriculture / Dy. Soil Survey Officer/Dy. Soil Conservation Officer/Dy. Director of Horticulture/ Horticulturist/Vegetable Seed Production Officer/Dy. Project Officer/Sr. Scientific Officer/Principal, Gram Sevak Trg. Centre/Sr. Agronomist/Sr. Plant Breeder/Sr. Analyst/ Sr. Fruit Specialist/Sr. Vegetable Specialist/ Sr. Floriculturist/District Fodder Development Officer/Dy. Director of Animal Husbandry(Fodder)	39
	Add 10% for leave reserve/training/deputation vacancies	4
	<b>Total THAS-III</b>	<b>43</b>
THAS-II		
	Jt. Director of Agriculture/Jt. Director of Horticulture/Jt. Director of Animal Husbandry (Fodder Dev. /Sr. Horti- culturist/Soil Survey Officer	10
	Add*10% for leave reserve/training/deputation vacancies	1
	<b>Total THAS-II</b>	<b>11</b>
THAS-I		
	Addl. Director of Agriculture/Horticulture/Soil Conser- vation	3
	Director of Agriculture/Director of Horticulture & Soil Conservation/Director (State Land Use Board)	3
	Add 10% for leave reserve etc.	1
	<b>Total THAS-I</b>	<b>7</b>

Total strength of Tripura Higher Agriculture Service (THAS) :

$$335 + 43 + 11 + 7 = 396$$

SECOND SCHEDULE

METHOD OF DIRECT RECRUITMENT IN T. H. A. S. GRADE-IV

(For Raesearch & Teaching posts only)

1. Name of the post :— Agronomist/Plant Breeder/Plant Pathologist/Entomologist/Soil Scientist/Nematologist/Soil Analyst/Seed Analyst/Fertiliser Analyst/Plant Protection Chemical Analyst/Fruit Specialist/Vegetable Specialist/Floriculturist/Plantation Crop Specialist/Fruit Preservation Specialist/Soil & Water Management Specialist/  
Statistician/Senior Instructor (Crop Husbandary)/Senior Instructor (Entomology)/Senior Instructor (Plant Pathology)/Senior Instructor (Horti)/Senior Instructor (Soil Science)
2. Scale of pay :— :—As specified in Seventh Schedule Selection post.
3. Whether Selection post or non selection post :— Selection Post
4. Age limit for recruitment :—37 years. Relaxable by 5 years for ST/SC candidates, Government Servants and other categories as per Government current orders.
5. Educational and other qualification required for direct recruits. :—For promotees from Grade-I of TAFS  
A) Essential M. Sc (Agri) in the relevant discipline with Seven years experience in Grade-I of TAFS  
For direct recruitment :  
B) Essential : (i) Bachelor Degree in Agriculture/Horticulture from recognised University/Institution.  
(ii) M. Sc(Ag) relevant discipline having three years experience  
OR  
Ph. D. in relevant discipline with one year experience.
6. Method of recruitment whether by promotion or by deputation/ transfer and percentage of vacancies to be filled up by various methods. :—100% by promotion from the Officers of Gr-I of TAFS having prescribed qualification failing which by direct recruitment.

METHOD OF DIRECT RECRUITMENT TO T. A. F. S. GRADE-I :

1. Number of posts for direct recruits : 187
2. Scale of pay : As specified in Seventh Schedule
3. Whether Selection or Non-Selection post : Selection post.
4. Age limit for direct recruitment : 37 (thirtyseven). Relaxable by five years for ST/SC candidates. Govt. servants and other categories as prescribed by the Government from time to time.
5. Education and other qualification required for direct recruits : A) Essential : A Bachelor Degree in Agriculture/Horticulture from recognised University/Institution.  
B) Desirable : (I) Knowledge of agroclimatic condition of Tripura (II) Knowledge of Bengali.

## FOURTH SCHEDULE

(VIDE RULE-4)

The total strength of the Tripura Agriculture Field Service shall be as follows :

Grade	Duty Post	Strength
TAFS—III (Non-Gazetted)	: Agri. Asstt /V. L. W.	1251
	Add 10% leave reserve/training/deputation vacancies etc.	125
	Sub-Total of TAFS-III :	1376
TAFS—II (Non-Gazetted)	: Agri. Inspector/Horti. Inspector/Compost Inspector/Field Assistant	260
	Add 10% Leave reserve/training/deputation vacancies etc.	26
	Sub-Total of TAFS-II :	286
TAFS—I (Gazetted)	: Agriculture Officer/Fodder Officer	
	Direct Recruitment	170
	By Promotion	109
Total—		279



Add. 10% each for Leave reserve/training/deputation vacancies	
Direct Recruitment	17
Promotion	11
Total--	28
<hr/>	
Sub-Total of TAFS-I:	307
<hr/>	
GRAND TOTAL TAFS :	1969

NOTE:—The existing 137 officers of TAS Grade-V will move to THAS Grade-IV on the day of Notification of these Rules and remaining 61 Officers of TAS Grade-V shall also move to THAS Grade-IV on the day of completion of their 7(seven) years of service vide Sub-Rule 9(3) of these Rules. Thus 198 existing TAS Grade-V officers will move to THAS Grade-IV out of the present cadre strength of 405 along with their post. Remaining posts of TAS Grade-V i. e. 368-198=170 has been shown at present in the cadre strength for direct recruitment of TAFS Grade-I. But the actual cadre strength for direct recruitment in TAFS Grade-I will be 405 including leave reserve etc. since the existing TAS Gr-V officer(s) who are allowed to move along with the post(s) to the THAS Grade-IV vide Sub-rule 9(3), the said post(s) vacated on promotion of the said officer(s) to the next higher grade will come under TAFS Grade-I automatically

#### FIFTH SCHEDULE

##### Method of Direct Recruitment in TAFS—Grade—III :

1. Number of Post : 1376
  2. Scale of pay : As specified in Seventh Schedule.
  3. Whether Selection or Non-Selection post : Non-Selection post
  4. Age limit for direct recruitment : 37 (thirtyseven) years relaxable by 5 (five) years for SC & ST candidates.
  5. Educational & other qualification required for direct recruits : (A) Essential (i) Madhyamik passed from recognised Board.
- (B) Desirable :
- (a) Knowledge of agroclimatic situation of Tripura.
  - (b) Knowledge in Bengali/Kukborak.

SIXTH SCHEDULE

1. Name of posts : Superintendent of Agriculture (Input)/  
Superintendent of Agriculture (Farm)  
Superintendent of Agriculture (Orchard)/  
Superintendent of Agriculture (Farm  
Management)
2. Number of duty posts : 11 (eleven) posts
3. Scale of pay : As mentioned in Seventh Schedule.
4. Qualification : 7 (seven) years regular service in Grade-  
I of TAFS or 25 years regular field  
service in total
5. Whether Selection or Non-Selection  
post : Selection post

Note :— Cadre strength mentioned in the Schedule will be operated on the existing sanctioned strength. Remaining posts will be filled up during Ninth Plan period with the concurrence of Finance Deptt.

SEVENTH SCHEDULE(A) GRADE-WISE EXISTING SCALE OF PAY OF THAS

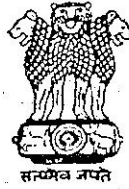
Sl. No.	Grade	Nature of Post	Existing Scale of Pay
01.	THAS Grade-I	Group A, Gazetted	Rs. 4000-5900/-
02.	THAS Grade-II	Group A, Gazetted	Rs. 3300-5700/-
03.	THAS Grade-III	Group A, Gazetted	Rs. 3200-5600/-
04.	THAS Grade-IV	Group A, Gazetted	Rs. 2100-3000/-(S.L.)-5000/-

(B) GRADE-WISE EXISTING SCALE OF PAY OF TAFS.

Sl. No.	Grades	Nature of Posts	Existing Scale of Pay.
01.	TAFS Grade-I	Group B, Gazetted	Rs. 2100-4530/-
02.	TAFS Grade-II	Group-C, Non-Gazetted	Rs. 1450-3710/-
03.	TAFS Grade-III	Group-C, Non-Gazetted	Rs. 1020-2620/-

By order of the Governor,  
C. S. Chattopadhyay  
Secretary to the  
Government of Tripura.

TRIPURA



GAZETTE

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PART--I-- Orders and Notifications by the Government of Tripura,  
The High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA  
DEPARTMENT OF AGRICULTURE

NO.F.2-267/Estt/2009-10/247-306

Dated, Agartala, the 5th January /2013.

**NOTIFICATION**

In exercise of the powers conferred by the Proviso to Article 309 of the Constitution of India, the Governor of Tripura in consultation with the Tripura Public Service Commission, is pleased to make the following rules further to amend the Tripura Agriculture Service Rules, 1989 (hereinafter referred to as the 'Principal Rules'), as follows :-

**Short Title and**

**Commencement :-**

- (1) (i) These rules may be called the "Tripura Agriculture Service (Third Amendment) Rules, 2012";
- (ii) They shall come into force on the date of their publication in the Official Gazette.

**Amendment of Rule 9:**

- (2) In the Tripura Agriculture Service Rules, 1989 (herein after referred to as of Principal Rules), in rule - 9,
  - (i) Sub-rule (3) along with its foot Notes (1) and (2) shall be omitted,
  - (ii) Sub-rule "(4)" is renumbered as Sub-rule "(3)";
  - (iii) Sub-rule (4) (i) (a) is re-numbered as Sub-rule "(3) (i)".

**Amendment of First Schedule:-**

- (3) For existing First Schedule appended to the Principal Rules, the following schedule shall be substituted, namely :-

LIBRARY



"FIRST SCHEDULE  
[(VIDE RULE - 4(i)]

The total strength of the 'Tripura Higher Agriculture Service' shall be as follows -

Sl. No.	Grade	Duty Post	Strength
1.	THAS, Grade-I (Gazetted)	Director of Agriculture	1
		Director of Horticulture & Soil Conservation	1
		Director of State Land Use Board	1
		Addl. Director of Agriculture	1
		Addl. Director of Horticulture	1
		Addl. Director of Soil Conservation and Land Use	1
		<b>TOTAL</b>	<b>6</b>
Add 10% for Leave reserve / Training / deputation vacancies			1
<b>Total of THAS, Grade - I</b>			<b>7</b>
2.	THAS, Grade-II (Gazetted)	Joint Director of Agriculture (Planning and Budget)	1
		Joint Director of Horticulture (Planning & Budget)	1
		Joint Director of Soil Conservation	1
		Joint Director of Agriculture (Research)	1
		Joint Director of Horticulture (Research)	1
		Joint Director of Agriculture (Training & Extension)	1
		Joint Director of Agriculture (Proforma Cell)	1
		Joint Director of Horticulture (Vegetables & Fruits)	1
		Joint Director of Horticulture (Training & Extension)	1
		Joint Director of Agriculture (Crop & Fertilizer)	1
		Principal, U.G.T.C.	1
		Joint Director of Agriculture (Fodder Development)	1
		<b>TOTAL</b>	<b>12</b>
Add 10% for Leave reserve / Training / deputation vacancies			1
<b>Total of THAS, Grade - II -</b>			<b>13</b>
<b>Deptt. Wise posts</b>			
Agri. Deptt. - (11+1) = 12			
ARD Deptt. - (1+0) = 1			
3.	THAS, Grade-III (Gazetted)	Dy. Director of Agriculture / Dy. Director of Horticulture / Dy. Project Officer	24
		Dy. Soil Survey Officer	1
		Dy. Soil Conservation Officer	1
		Senior Agronomist	2
		Senior Plant Breeder	2
		Dy. Director of Horticulture(Landscaping & Gardening)	1
		Dy. Director of Agriculture (Soil Testing)	1
		Dy. Director of Agriculture (Fodder Development), ARD Deptt.	1
		Dy. Director of Agriculture (Fertilizer & PP Chemicals)	1
		Dy. Director of Agriculture (Research)	1
		Dy. Director of Horticulture (Orchard)	1

	Dy. Director of Agriculture (Seed & Quality Control)	1
	Dy. Director of Agriculture (Planning & Budget)	1
	Dy. Director of Agriculture (Development)	1
	Chief Seed Certification Officer	1
	Dy. Director of Agriculture (Extension and Training)	1
	Dy. Director of Horticulture (Extension and Training)	1
	Dy. Director of Horticulture (Planning & Budget)	1
	Dy. Director of Agriculture (Statistics & Marketing Research)	1
	Dy. Director of Horticulture (Floriculture)	1
	Dy. Director of Agriculture (Meteorology)	1
	Dy. Director of Agriculture (Pulses & Oil Seeds)	1
	Dy. Director of Horticulture (Vegetables)	1
	Dy. Director of Horticulture (Seed & Planting Material)	1
	Dy. Director of Horticulture (Post Harvest Management)	1
	<b>TOTAL</b>	<b>50</b>
	Add 10% for Leave reserve / Training / deputation vacancies	5
	<b>Total of THAS, Grade - III -</b>	<b>55</b>
	<b>Deptt. Wise posts</b>	
	Agri. Deptt. - (49+5) =	54
	ARD Deptt. - (1+0) =	1
4	<b>THAS, Grade-IV (Gazetted)</b>	
	<b>Teaching Post</b>	
	Senior Instructor	
	<b>Research Post</b>	
	Agronomist	10
	Plant Breeder	2
	Plant Pathologist	2
	Entomologist	2
	Nematologist	2
	Soil Analyst	1
	Seed Analyst	2
	Fertilizer Analyst	2
	Plant Protection Chemical Analyst	2
	Fruit Specialist	1
	Vegetable Specialist	1
	Spices and Condiments Specialist	1
	Floriculturist	1
	Plantation Crop Specialist	1
	Fruit Preservation Specialist	1
	Soil & Water Management Specialist	1
	Statistician	1
	Agri. Economist	2
	Plant Physiologist	2
	Leaf Analyst	1
	Bio Fertilizer Specialist	1
		1

General Post	Supdt. of Agriculture / Supdt. of Horticulture & Soil Conservation	54
	Asstt. Director (Agriculture)	59
	Asstt. Director (Horticulture)	40
	Asstt. Director (Soil Conservation)	8
	Seed Certification Officer	9
	Asstt. Director (Fodder Dev.), ARD Deptt.	3
<b>TOTAL</b>		<b>213</b>
Add 10% for Leave reserve / Training / deputation vacancies		21
<b>Total of THAS, Grade - IV -</b>		<b>234</b>
<b>Deptt. Wise posts</b>		
Agri. Deptt. - (210+21) =		231
ARD Deptt. - (3+0) =		3

Total strength of Tripura Higher Agriculture Service (THAS):  $234+55+13+7= 309$ ."

Amendment of Second Schedule:

(4) In Second Schedule of the Principal Rules, under the heading "METHOD OF DIRECT RECRUITMENT TO T.A.F.S GRADE - I", the figure "187", as appears against number of posts, shall be substituted with the figure "383".

Amendment of Fourth Schedule:

(5) For existing Fourth Schedule appended to the Principal Rules, the following schedule with foot notes contained therein shall be substituted, namely:-

**"FOURTH SCHEDULE  
[(VIDE RULE-4(i))]**

The total strength of the 'Tripura Agriculture Field Service' shall be as follows -

Grade	Duty post	Strength
TAFS-III (Non-Gazetted)	Agri. Assistant/V.L.W.	1251
	Add 10% for leave reserve/training/deputation vacancies etc.	125
<b>Sub Total of TAFS-III</b>		<b>1376</b>
TAFS-II (Non-Gazetted)	Agri. Inspector/Horti Inspector.	305
	Add 10% for leave reserve/training/deputation vacancies etc.	
<b>Sub Total of TAFS-II</b>		<b>30</b>
		<b>335</b>

TAFS-I (Gazetted)	Agriculture Officer Direct Recruitment	348
	By Promotion	115
Total		463
Add 10% each for leave reserve/training/deputation vacancies etc.		
Direct Recruitment		35
By Promotion		12
Total		47
Sub Total of TAFS-I (Direct- 383 & By Promotion- 127)		510
<b>Grand Total TAFS</b>		<b>2221</b>

**Note -**

1. The existing 123 Nos. Officers of THAS, Grade-IV who were moved from TAS, Grade-V to THAS, Grade-IV along with the posts as per provision of Rule 9(3) of the Second Amendment of TAS, these 123 Nos. THAS, Grade-IV Officers (UR-98, SC-25) with their existing seniority shall automatically come under the permanent strength of 234 of THAS, Grade-IV (including 10% leave reserve etc.) in First Schedule and at the same time the said 123 posts/ grades which were automatically converted to THAS, Grade-IV from TAS, Grade-V under Rule 9(3) of Second Amendment of TAS, these 123 posts shall be vacated and shall come under the permanent strength of 383 (including 10% leave reserve etc.) in TAFS, Grade-I(Direct) automatically in Fourth Schedule.

2. The Department wise duty posts of Agriculture Officers (TAFS, Grade - I) will be as follows -

i) Agri. Department — (421+43) = 464	} Total = 510 posts.
ii) ARD Deptt. — (30+3) = 33	
iii) TW Deptt. — (9+1) = 10	
iv) TRP & PTG — (3+0) = 3	

3. The Agriculture Officers (TAFS, Grade - I) of Agriculture Department will be posted in Agri. / Horti. & SC Sub-Division Level, Sector Level, Farm, Orchard, Agri/ Horti. Laboratories etc. Posts of Agriculture Officers (TAFS, Grade - I) in ARD Deptt, TW Deptt and TRP & PTG will be filled up from direct recruits.”



- Amendment of Sixth Schedule: (6) For existing Sixth Schedule appended to the Principal Rules, the following schedule shall be substituted, namely :-

**"SIXTH SCHEDULE  
(VIDE RULE-4)**

1.	Name of the post	:	Superintendent of Agriculture (Input)/ Superintendent of Agriculture(Farm)
2.	Number of duty posts	:	16 (Sixteen) Nos.
3.	Scale of pay	:	As mentioned in Seventh Schedule
4.	Qualification	:	7(Seven) years regular service in Grade - I of TAFS or 25 years regular field service in total.
5.	Whether Selection or Non- Selection post	:	Selection post"

By order of the Governor

*M* 15.1.13.

(Animesh Das)

Under Secretary to the  
Government of Tripura



# TRIPURA GAZETTE

*Published by Authority*  
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*Agartala, Thursday, November 22, 2018 A. D., Agrahayana 1, 1940 S. E.*

PART--I-- Orders and Notifications by the Government of Tripura,  
The High Court, Government Treasury etc.

**Government of Tripura**  
**Department of Agriculture & Farmers Welfare**

No.F.2(142)-Agri(Estt)/2017-18/P-V/13361-430

*Dated, Agartala, the 17th November, 2018.*

## NOTIFICATION

In exercise of the powers conferred by the Proviso to Article 309 of the Constitution of India, the Governor of Tripura in consultation with the Tripura Public Service Commission is pleased to make the following rules further to amend the Tripura Agriculture Service Rules, 1989 and subsequent amendment Tripura Agriculture Service (Second Amendment) Rules, 1997 as follows:

### Short Title and commencement:

1. These rules may be called the " Tripura Agriculture Service (Fourth Amendment) Rules, 2018"
2. They shall come into force on the date of their publication in the Official Gazette.

**Amendment of Fifth Schedule:** For existing fifth schedule appended to the Tripura Agriculture Service (Second Amendment) Rules, 1997, the following schedule shall be substituted.

### Method of Direct Recruitment in TAFS Grade-III(Fifth Scheduled)

1.	Number of Post	1376
2.	Scale of pay	As specified in the seventh schedule and as modified time to time by the State Govt.
3.	Whether Selection or Non-Selection post	Non-selection post
4.	Age limit for direct recruitment	40(forty) years relaxable by 5 (five) years for SC & ST candidates and as amended time to time by the State Govt.

5.	Educational & other qualification required for direct recruits	<b>(A) Essential :</b> (i) H.S (+2 stages) passed from recognized Board with science
		<b>(B) Desirable:</b> (i) Knowledge in Bengali/Kokborok (ii) Knowledge of argo-climate situation of Tripura.
6.	Mode of recruitment	Through written examination on 100 marks. Questions will be of objective/Short/MCQ type in English. Duration would be of 3 (three) hours.

7.	Syllabus of examination	i. Agro climatic situation of Tripura	Weather, climate, major field crops, fruits, vegetables, nuts, spices & flowers of Tripura, soil as a medium for crop growth, plant nutrients, chemical fertilizers and organic manures for production of crops major pests and diseases of crops in Tripura, Agriculture based industries.	50 marks
		ii. General knowledge relating to Tripura		20 marks
		iii. Current affairs		10 marks
		iv. Knowledge of English		20 marks
		Full marks		100 marks

**Savings:-**

- 1) Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with order issued by the State Government from time to time in this regard.

By order of the Governor,

**R. Debbarma**  
Dy. Secretary to the  
Govt. of Tripura.